

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2015 AS ON 01.01.2016

1. Name of Officer (in full) DEBA PRASAD GUHA 3. Present post held Joint Director
 2. Service to which the officer belongs Central Civil Service 4. Present Pay Basic Pay ₹ 28450/-, Gr. Pay ₹ 7600/-

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Flat No. - 201, Block No - B-1 Prasad Nagar, 27, B.T. Road; P.O. - Kamarhati; P.S - Belghasia; Municipality - Kamarhati, Kolkata - 700058 Dist - 24 - Pgs (North) West Bengal.	Ready Bmit Flat. Area - 618 sq. Ft.	₹ 2,48,000/- on the date of Acquisition. - 20/10/1996	₹ 14,00,000/- Approx.	By own name	Direct purchase from M/s S.S.B. Projects Ltd. 6th Floor, 32, Chittaranjan Avenue, Kolkata - 700012.	Nil.	Loan and interest liabilities to Govt. of India paid and property becomes free hold.
Flat No - 202; 77, Panchanatala Road; P.S. - Bally; Municipality - Bally. Dist - Howrah. West Bengal. (Proposal for purchase)	Ready Bmit Flat. Area - 1008 sq. Ft.	₹ 26,20,800/- (tentative price.) Advance amount paid ₹ 1,60,000/-	Same as previous column.	To be purchased by own name.	Direct purchase from M/s Mac Manaha Builders & Developers. Ghoshpara; Mischinda. Howrah.	Nil.	Not yet purchased Advance instalment sent to Hd. Of. on 11-12-2015.

Signature Deba

Name Deba Prasad Guha

Designation Joint Director

Date 29-01-2016

Note

- 1) * In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- 5) AIS officers are requested to fill the form in duplicate.
- 6) All columns should be filled duly typed neatly.